

in the country but a private firm in Delhi claims to have produced the first colour TV receiver set to be made in the country.

(b). No decision has been taken by Government regarding introduction of colour TV.

(c). No, Sir.

(d). Does not arise.

News Item Captioned "West Bengal Resents Statement on Governor's Purse"

1162. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news item published by the Business Standard, Calcutta, in its issue dated February 13, 1980 under the Caption "West Bengal resents statement on Governor's purse"; and

(b) if so, what are the facts thereof

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) The report in the news-item that such a statement was made by anyone in the Ministry of Home Affairs is not correct.

Comments made against Persons by Commissions of Inquiry

1163. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of persons against whom each Commission set up under the Commission of Inquiry Act by the two previous Central Governments to enquire into allegations of emergency excesses as well as other allegations relating to misuse of Government machinery for personal and political purposes has made adverse comments and nature of such adverse comments in each case; and

(b) what action, if any, has been or is being taken on the findings of the Commissions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The names of persons commented upon adversely and the nature of such adverse comments in each case are given in the reports submitted by the Commissions of Inquiry.

These reports were placed on the Table of the Lok Sabha. The memoranda of action taken on the findings, except in the case of the recommendations made by the Commission of Inquiry on Maruti Affairs, have also been placed on the Table of the Lok Sabha.

Survey of Crimes by a Press Team

1164. PROF. MADHU DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a survey by a press team in January, 1980 revealed that crimes in Delhi were on the increase;

(b) if so, it does not conflict with the version of the Delhi Police that the crime tendencies in Delhi were on the decline; and

(c) if so, whether the conflict between the two assessments of crime in Delhi is due to the fact that the Delhi Police is concealing the factual position of crimes in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Government's attention has been drawn to the write-ups in the Indian Express of 2-2-1980 and 6.2.1980 and to the Editorial in the Times of India dated 11.2.1980. These newspaper reports themselves indicate that no systematic city-wide survey was undertaken. What appears to have been done was collection of some information about individual cases from a few places in the city. No valid conclusion could be drawn about the crime situation on the basis of such information. The comparative figures

of crime under various heads for the first two month of this year as compared to the figures for the corresponding period in 1979 indicate an over all improvement, in the crime situation in Delhi (Statement attached). Crime bulletins are issued by Delhi Police as in the past, and there has been no attempt on the part of Delhi Police to conceal any factual information.

Statement

Crime Head	1-1-1979 to 28-2-1979	1-1-1980 to 29-2-1980
Dacoity	15	11
Murder and Attempt to muv	78	78
Robbery	92	72
Riots	65	34
Snatching	30	18
Hurts	292	275
Burglary	542	555
Cycle thefts	921	952
Misc. thefts	2660	2798
M. V. thefts	553	486
Misc. I. P. C	1657	1597
Total I.P.C.	6905	6876

Deterioration in Crime Situation in Delhi

1165. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the reasons for such a fast deteriorating crime situation in Delhi;

(b) whether he has seen the stricture against the Delhi Police by the High Court which has been upheld by the Supreme Court;

(c) if so, the Government's reaction thereto; and

(d) the number of dacoities, murders, highway robberies in the Union Territory of Delhi in the months of December, 1979 and January and February, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The comparative crime figures under various heads for the first two month of this year, as shown in the statement attached herewith, indicate that there is improvement in the crime situation in Delhi.

(b) and (c). The Delhi High Court in their judgement in the case of Hari Ram vs. Commissioner of Police Delhi, etc., have warned the police officers to be more careful in future while filing affidavits. This cannot be said to be a stricture as such against Delhi Police.

(d) The figures are indicated below:—

Crime Head	December 1979	January 1980	Feb- ruary 1980
Dacoity	4	5	6
Murder	13	16	19
Highway robbery	2	4	3

Statement

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